

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

19. C.P.(IB)/4632(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: CREATIVE METAL INDUSTRIES
Vs.
CHINAAR PROJECTS PVT LTD

SECTION: 9 of IBC 2016

ORDER

Mr. Rohan Agarwal, Counsel appearing for the Operational Creditor is present through Virtual hearing. None appeared for the Corporate Debtor. Heard, the Counsel for the Operational Creditor. **Reserved for order.**

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/